

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE] Web:ghconline.gov.in

[For Monday,2nd January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 1

[DIVISION BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO DIVISION BENCH-I), ALONG WITH THE FOLLOWING MATTERS]

Sr.N	o. Case Number	Main Parties		Petitioner Advocate	Respondent Advocate	
		ORDERS				
50	I.A.(Civil)/3849/2022 B/O in WP(C)/8169/2022	AQUACULTURE DEVELOPMENT ORGANIZATION FOR SC, ST AND BACKWARD CLASSES, ASSAM Versus THE ASSAM FISHERIES DEVELOP CORPORATION LIMITED AND 4 O	MENT	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	SC, AFDC	
	WITH WP(C)/8169/2022	AQUACULTURE DEVELOPMENT ORGANIZATION FOR SC, ST AND BACKWARD CLASSES, ASSAM Versus THE ASSAM FISHERIES DEVELOP CORPORATION LIMITED AND 4 O	MENT	MR. M CHOUDHURY MR S KHOUND MR D J MEDHI	SC, AFDC	
	WITH WA/348/2022	DHARANI DAS AND ANR. Versus THE ASSAM FISHERIES DEVELOP CORPOATION LIMITED AND 3 OR	S .	•	SC, AFDC	
===:	E NOTE OF ADVOCATES FOR 0					
 1)	MR S SARMA	28-11-2022	То	09-01-2023		
2)	MR B D DAS	12-12-2022	To	06-01-2023		
3)	MR. B NATH	16-12-2022	To	06-01-2023		
4)	MR. P KHATANIAR	13-12-2022	To	08-02-2023		
5)	MR. M ISLAM	20-12-2022	To	09-01-2023		
6)	MR. B BARMAN	02-01-2023	То	06-01-2023		
7)	MR. S K SAHARIAH	21-12-2022	То	10-01-2023		
	MR. S K SAHARIAH MR A KAKOTI	21-12-2022 22-12-2022	To To	10-01-2023 05-01-2023		
7) 8) 9)						

11) MS. T SOM

02-01-2023 To 03-01-2023



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 2

[DIVISION BENCH-II

THIS BENCH WILL TAKE UP HEARING AND ADDITIONAL HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO DIVISION BENCH-II), ALONG WITH THE FOLLOWING MATTERS

MATTERS RELATING TO CRIMINAL APPEAL WILL BE TAKEN FIRST BEFORE ADJUCATING THE WP(C) RELATING TO FOREIGNER MATTER]

Sr.No.	Case Number	Main Parties		Petitioner Advocate	Respondent Advocate
=====			=====		
LEAVE I	NOTE OF ADVOCATES FOR 02	2/01/2023			
-					
1)		28-11-2022	То	09-01-2023	
2)	MR B D DAS	12-12-2022	То	06-01-2023	
3)	MR. B NATH	16-12-2022	To	06-01-2023	
4)	MR. P KHATANIAR	13-12-2022	To	08-02-2023	
5)	MR. M ISLAM	20-12-2022	To	09-01-2023	
6)	MR. B BARMAN	02-01-2023	To	06-01-2023	
7)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023	
8)	MR A KAKOTI	22-12-2022	To	05-01-2023	
9)	MS D D ROY	22-12-2022	To	06-01-2023	
10)	MR. N ANAND	02-01-2023	To	06-01-2023	
11)	MS. T SOM	02-01-2023	То	03-01-2023	



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK COURT NO: 4

[CIVIL BENCH-II

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-II), ALONG WITH THE FOLLOWING MATTERS]

Sr.N	o. Case Number	Main Parties		Petitioner Advocate	Respondent Advocate
		MOTION	<u> </u>		
48	WP(C)/8456/2022 B/O	SMT. THANGCHOLA NUNISA Versus THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 2	ORS	MR H K SARMA MR. D THAOSEN	SC, NCHAC
=== _EAV	NOTE OF ADVOCATES FOR 0	====== 2/01/2023			
1)	MR S SARMA	28-11-2022	То	09-01-2023	
•	MR S SARMA MR B D DAS	 28-11-2022 12-12-2022	To To	09-01-2023 06-01-2023	
2)			. •		
2) 3)	MR B D DAS	12-12-2022	То	06-01-2023	
2) 3) 4)	MR B D DAS MR. B NATH	12-12-2022 16-12-2022	To To	06-01-2023 06-01-2023	
2) 3) 4) 5)	MR B D DAS MR. B NATH MR. P KHATANIAR	12-12-2022 16-12-2022 13-12-2022	To To To	06-01-2023 06-01-2023 08-02-2023	
2) 3) 4) 5)	MR B D DAS MR. B NATH MR. P KHATANIAR MR. M ISLAM	12-12-2022 16-12-2022 13-12-2022 20-12-2022	To To To	06-01-2023 06-01-2023 08-02-2023 09-01-2023	
2) 3) 4) 5) 6)	MR B D DAS MR. B NATH MR. P KHATANIAR MR. M ISLAM MR. B BARMAN	12-12-2022 16-12-2022 13-12-2022 20-12-2022 02-01-2023	To To To To	06-01-2023 06-01-2023 08-02-2023 09-01-2023 06-01-2023	
2) 3) 4) 5) 6) 7)	MR B D DAS MR. B NATH MR. P KHATANIAR MR. M ISLAM MR. B BARMAN MR. S K SAHARIAH	12-12-2022 16-12-2022 13-12-2022 20-12-2022 02-01-2023 21-12-2022	To To To To To	06-01-2023 06-01-2023 08-02-2023 09-01-2023 06-01-2023 10-01-2023	
1) 2) 3) 4) 5) 6) 7) 8) 9)	MR B D DAS MR. B NATH MR. P KHATANIAR MR. M ISLAM MR. B BARMAN MR. S K SAHARIAH MR A KAKOTI	12-12-2022 16-12-2022 13-12-2022 20-12-2022 02-01-2023 21-12-2022 22-12-2022	To To To To To To To To	06-01-2023 06-01-2023 08-02-2023 09-01-2023 06-01-2023 10-01-2023 05-01-2023	



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 6

[SPECIAL DIVISION BENCH

THIS BENCH WILL TAKE UP HEARING CAUSELIST DATED 02-01-2023 TO 03-03-2023(RELATING TO SPECIAL DIVISION BENCH), ALONG WITH THE FOLLOWING MATTERS

LEARNED ADVOCATES ARE REQUESTED TO REMAIN PRESENT WHILE TAKING MATTERS OF THE HEARING CAUSELIST]

Sr.No	. Case Number	Main Parties		Petitioner Advocate	Respondent Advocate
====			=====		
==== LEAVE	======================================	====== 2/01/2023			
-					
1)	MR S SARMA	28-11-2022	То	09-01-2023	
2)	MR B D DAS	12-12-2022	To	06-01-2023	
3)	MR. B NATH	16-12-2022	То	06-01-2023	
4)	MR. P KHATANIAR	13-12-2022	To	08-02-2023	
5)	MR. M ISLAM	20-12-2022	To	09-01-2023	
6)	MR. B BARMAN	02-01-2023	To	06-01-2023	
7)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023	
8)	MR A KAKOTI	22-12-2022	To	05-01-2023	
9)	MS D D ROY	22-12-2022	To	06-01-2023	
10)	MR. N ANAND	02-01-2023	To	06-01-2023	
11)	MS. T SOM	02-01-2023	То	03-01-2023	



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA COURT NO: 8

[CIVIL BENCH-III

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.1-65), ALONG WITH THE FOLLOWING MATTERS]

Sr.N	o. Case Number	Main Parties		Petitioner Advocate	Respondent Advocate
47	WP(C)/8457/2022 B/O	AJOY KUMAR GOGOI Versus THE STATE OF ASSAM AND 4 O	RS	MR. I KALITA MR B CHOUDHURY MR. K P PATHAK	SC, P AND R.D.
===: LEAV!	E NOTE OF ADVOCATES FOR 0	 ======= 2/01/2023			
1)	MR S SARMA	 28-11-2022	То	09-01-2023	
2)	MR B D DAS	12-12-2022	To	06-01-2023	
	MR. B NATH	16-12-2022	To	06-01-2023	
3)					
3) 4)	MR. P KHATANIAR	13-12-2022	То	08-02-2023	
		13-12-2022 20-12-2022	To To	08-02-2023 09-01-2023	
4)	MR. P KHATANIAR				
4) 5)	MR. P KHATANIAR MR. M ISLAM	20-12-2022	То	09-01-2023	
4) 5) 6)	MR. P KHATANIAR MR. M ISLAM MR. B BARMAN	20-12-2022 02-01-2023	To To	09-01-2023 06-01-2023	
4) 5) 6) 7)	MR. P KHATANIAR MR. M ISLAM MR. B BARMAN MR. S K SAHARIAH	20-12-2022 02-01-2023 21-12-2022	To To To	09-01-2023 06-01-2023 10-01-2023	
4) 5) 6) 7) 8)	MR. P KHATANIAR MR. M ISLAM MR. B BARMAN MR. S K SAHARIAH MR A KAKOTI	20-12-2022 02-01-2023 21-12-2022 22-12-2022	To To To	09-01-2023 06-01-2023 10-01-2023 05-01-2023	



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA COURT NO: 9

[CIVIL BENCH-IV

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-IV,FROM ITEM NOS.1-65), ALONG WITH THE FOLLOWING MATTERS

ITEM NO. 46 IN THE DAILY CAUSE LIST HAS BEEN WRONGLY LISTED]

Sr.No. Case Number		Main Parties		Petitioner Advocate	Respondent Advocate			
	<u>MOTION</u>							
47	WP(C)/8461/2022 B/O	PUNJAB NATIONAL BANK Versus ASSAM TEA EMPLOYEES PROVI FUND ORGANISATION (ATEPFO ORS		MR. A GANGULY MR. A DUTTA MR. A DHANUKA				
=== ===: _EAV	E NOTE OF ADVOCATES FOR 0							
 1)	MR S SARMA	 28-11-2022	То	09-01-2023				
2)	MR B D DAS	12-12-2022	To	06-01-2023				
3)	MR. B NATH	16-12-2022	То	06-01-2023				
	MR. P KHATANIAR	12 12 2022	To	00 00 0000				
4)	MR. P KHATAMAK	13-12-2022	10	08-02-2023				
	MR. M ISLAM	20-12-2022	To	08-02-2023 09-01-2023				
5)								
5) 6)	MR. M ISLAM	20-12-2022	То	09-01-2023				
5) 6) 7)	MR. M ISLAM MR. B BARMAN	20-12-2022 02-01-2023	To To	09-01-2023 06-01-2023				
5) 6) 7) 8)	MR. M ISLAM MR. B BARMAN MR. S K SAHARIAH	20-12-2022 02-01-2023 21-12-2022	To To To	09-01-2023 06-01-2023 10-01-2023				
4) 5) 6) 7) 8) 9)	MR. M ISLAM MR. B BARMAN MR. S K SAHARIAH MR A KAKOTI	20-12-2022 02-01-2023 21-12-2022 22-12-2022	To To To	09-01-2023 06-01-2023 10-01-2023 05-01-2023				



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-I(RSA AND RFA) AND SPECIAL LIST(SAO AND FAO)), ALONG WITH THE FOLLOWING MATTERS]

Sr.No	. Case Number	Main Parties		Petitioner Advocate	Respondent Advocate			
==== ==== LEAVE -	======================================							
1)	MR S SARMA	28-11-2022	To	09-01-2023				
2)	MR B D DAS	12-12-2022	To	06-01-2023				
3)	MR. B NATH	16-12-2022	To	06-01-2023				
4)	MR. P KHATANIAR	13-12-2022	To	08-02-2023				
5)	MR. M ISLAM	20-12-2022	To	09-01-2023				
6)	MR. B BARMAN	02-01-2023	To	06-01-2023				
7)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023				
8)	MR A KAKOTI	22-12-2022	To	05-01-2023				
9)	MS D D ROY	22-12-2022	To	06-01-2023				
10)	MR. N ANAND	02-01-2023	То	06-01-2023				
11)	MS. T SOM	02-01-2023	To	03-01-2023				



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.66-127), ALONG WITH THE FOLLOWING MATTERS]

Sr.No	. Case Number	Main Parties		Petitioner Advocate	Respondent Advocate				
==== ====	:======================================								
LEAVE	NOTE OF ADVOCATES FOR 0	2/01/2023							
 1)	 MR S SARMA	 28-11-2022	To	09-01-2023					
2)	MR B D DAS	12-12-2022	To	06-01-2023					
- <i>,</i> 3)	MR. B NATH	16-12-2022	То	06-01-2023					
4)	MR. P KHATANIAR	13-12-2022	То	08-02-2023					
5)	MR. M ISLAM	20-12-2022	To	09-01-2023					
5)	MR. B BARMAN	02-01-2023	To	06-01-2023					
7)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023					
3)	MR A KAKOTI	22-12-2022	To	05-01-2023					
9)	MS D D ROY	22-12-2022	To	06-01-2023					
LO)	MR. N ANAND	02-01-2023	To	06-01-2023					
11)	MS. T SOM	02-01-2023	To	03-01-2023					



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2022 TO 03-03-2023 (RELATING TO CRIMINAL BENCH(CEL.PET.)), ALONG WITH THE FOLLOWING MATTERS]

Sr.No	. Case Number	Main Parties		Petitioner Advocate	Respondent Advocate			
==== ==== LEAVE -	======================================							
1)	MR S SARMA	28-11-2022	To	09-01-2023				
2)	MR B D DAS	12-12-2022	To	06-01-2023				
3)	MR. B NATH	16-12-2022	To	06-01-2023				
4)	MR. P KHATANIAR	13-12-2022	To	08-02-2023				
5)	MR. M ISLAM	20-12-2022	To	09-01-2023				
6)	MR. B BARMAN	02-01-2023	To	06-01-2023				
7)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023				
8)	MR A KAKOTI	22-12-2022	To	05-01-2023				
9)	MS D D ROY	22-12-2022	To	06-01-2023				
10)	MR. N ANAND	02-01-2023	То	06-01-2023				
11)	MS. T SOM	02-01-2023	To	03-01-2023				



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

Petitioner Advocate

Respondent Advocate

Main Parties

[CRIMINAL AND MATTERS RELATED TO RETIREMENT BENEFITS

Sr.No. Case Number

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2022 TO 03-03-2023 (RELATING TO CRIMINAL BENCH(CRL.APP.)), ALONG WITH THE FOLLOWING MATTERS]

		MOTION	(<u>BA)</u>		
50	Bail Appln./3654/2022 FIXED	ASMA BIBI AND ANR Versus THE STATE OF ASSAM		MR. A K AHMED MR A AHMED MR. S A MONDAL	PP, ASSAM
		BAIL HEARII	NG (BA)		
51	Bail Appln./2595/2022 WITH OFFICE NOTE, LCR FILE, FIXED	ANITA PAL Versus THE UNION OF INDIA		MR. J ABBAS MR M HANDIQUE MD I HUSSAIN AL AMEEN	SC, NCB
52	Bail Appln./3611/2022 FIXED	INTAZ ALI @ INTIJUL ALI Versus THE STATE OF ASSAM		MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
	NOTE OF ADVOCATES FOR 02/01		-====	==========	========
				======================================	
AVE			 To	09-01-2023	
:AVE	NOTE OF ADVOCATES FOR 02/01	./2023 	To		
)	NOTE OF ADVOCATES FOR 02/01	./2023 		09-01-2023	
))	MR S SARMA MR B D DAS	./2023 	То	09-01-2023 06-01-2023	
)))	MR S SARMA MR B D DAS MR. B NATH	./2023 	To To	09-01-2023 06-01-2023 06-01-2023	
)))))	MR S SARMA MR B D DAS MR. B NATH MR. P KHATANIAR	./2023 	To To To	09-01-2023 06-01-2023 06-01-2023 08-02-2023	
)))))	MR S SARMA MR B D DAS MR. B NATH MR. P KHATANIAR MR. M ISLAM	28-11-2022 12-12-2022 16-12-2022 13-12-2022 20-12-2022	To To To	09-01-2023 06-01-2023 06-01-2023 08-02-2023 09-01-2023	
EAVE)))))))	MR S SARMA MR B D DAS MR. B NATH MR. P KHATANIAR MR. M ISLAM MR. B BARMAN	./2023 	To To To To	09-01-2023 06-01-2023 06-01-2023 08-02-2023 09-01-2023 06-01-2023	
EAVE	MR S SARMA MR B D DAS MR. B NATH MR. P KHATANIAR MR. M ISLAM MR. B BARMAN MR. S K SAHARIAH	./2023 	To To To To To To	09-01-2023 06-01-2023 06-01-2023 08-02-2023 09-01-2023 06-01-2023 10-01-2023	
	MR S SARMA MR B D DAS MR. B NATH MR. P KHATANIAR MR. M ISLAM MR. B BARMAN MR. S K SAHARIAH MR. A KAKOTI	28-11-2022 12-12-2022 16-12-2022 13-12-2022 20-12-2022 02-01-2023 21-12-2022 22-12-2022	To To To To To To To To	09-01-2023 06-01-2023 06-01-2023 08-02-2023 09-01-2023 06-01-2023 10-01-2023 05-01-2023	



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE] Web:ghconline.gov.in

[For Monday,2nd January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES] [HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-III

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-III,FROM ITEM NOS.66-128), ALONG WITH THE FOLLOWING MATTERS

IT IS FOR INFORMATION TO ALL LEARNED ADVOCATES THAT ON TUESDAYS AND THURSDAYS, OLD PENDING MATTERS WOULD BE TAKEN UP FIRST IRRESPECTIVE OF THE STAGES OF LISTING i.e. MOTION/ADMISSION/ORDERS/ HEARING ETC.EXCEPT THE PART-HEARD MATTERS]

Sr.N	o. Case Number	Main Parties		Petitioner Advocate	Respondent Advocate		
ADMISSION							
47	WP(C)/5119/2019 FIXED	NURUL ISLAM AHMED Versus THE STATE OF ASSAM AND 6 OR:	5.	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM MR. S ISLAM MR A HAWARI SC, REVENUE		
===	E NOTE OF ADVOCATES FOR (
LEAV -	E NOTE OF ADVOCATES FOR (12/01/2023					
1)	MR S SARMA	28-11-2022	То	09-01-2023			
2)	MR B D DAS	12-12-2022	To	06-01-2023			
3)	MR. B NATH	16-12-2022	To	06-01-2023			
4)	MR. P KHATANIAR	13-12-2022	To	08-02-2023			
5)	MR. M ISLAM	20-12-2022	To	09-01-2023			
6)	MR. B BARMAN	02-01-2023	To	06-01-2023			
7)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023			
8)	MR A KAKOTI	22-12-2022	To	05-01-2023			
	MS D D ROY	22-12-2022	To	06-01-2023			
9)							
9) 10)	MR. N ANAND	02-01-2023	To	06-01-2023			



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[For Monday,2nd January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

[CRIMINAL AND CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH(MAC.APP.) AND SPECIAL LIST(CRP, CRP(I/O) AND MFA)), ALONG WITH THE FOLLOWING MATTERS]

Sr.No	. Case Number	Main Parties		Petitioner Advocate	Respondent Advocate				
==== ====	:======================================								
LEAVE	NOTE OF ADVOCATES FOR 0	2/01/2023							
 1)	 MR S SARMA	 28-11-2022	To	09-01-2023					
2)	MR B D DAS	12-12-2022	To	06-01-2023					
- <i>,</i> 3)	MR. B NATH	16-12-2022	То	06-01-2023					
4)	MR. P KHATANIAR	13-12-2022	То	08-02-2023					
5)	MR. M ISLAM	20-12-2022	To	09-01-2023					
5)	MR. B BARMAN	02-01-2023	To	06-01-2023					
7)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023					
3)	MR A KAKOTI	22-12-2022	To	05-01-2023					
9)	MS D D ROY	22-12-2022	To	06-01-2023					
LO)	MR. N ANAND	02-01-2023	To	06-01-2023					
11)	MS. T SOM	02-01-2023	To	03-01-2023					



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 23

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2022 TO 03-03-2023 (RELATING TO CRIMINAL BENCH(CEL.REV.P.)), ALONG WITH THE FOLLOWING MATTERS]

Sr.Ne	o. Case Number	Main Parties		Petitioner Advocate	Respondent Advocat
		MOTIO	 <u>N</u>		
45	Crl.Pet./1326/2022 B/O	AZIZULLAH KHAN Versus THE STATE OF ASSAM AND ANF	₹	MR H R A CHOUDHURY MD. I HUSSAIN	PP, ASSAM
		BAIL HEARIN	G (BA)		
46	Bail Appln./3333/2022 FIXED	MD. ASHADUL ISLAM Versus THE STATE OF ASSAM		MR. M AHMED	PP, ASSAM
47	Bail Appln./3541/2022 FIXED	BAHARUL ISLAM Versus THE STATE OF ASSAM		MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED	PP, ASSAM
===	NOTE OF ADVOCATES FOR 0		=====	MR. M ALOM ==========	:========
EAVE	NOTE OF ADVOCATES FOR 0	====== 2/01/2023 			
=== EAVE 	NOTE OF ADVOCATES FOR 0	======= 2/01/2023 28-11-2022	To	09-01-2023	
=== EAVE .)	MR S SARMA MR B D DAS	======= 2/01/2023 	To To	09-01-2023 06-01-2023	
==== EAVE)))	NOTE OF ADVOCATES FOR 0	======= 2/01/2023 28-11-2022	To	09-01-2023	
=== EAVE .) !)	MR S SARMA MR B D DAS MR. B NATH	28-11-2022 12-12-2022 16-12-2022	To To To	09-01-2023 06-01-2023 06-01-2023	
EAVE	MR S SARMA MR B D DAS MR. B NATH MR. P KHATANIAR	======= 2/01/2023 	To To To To	09-01-2023 06-01-2023 06-01-2023 08-02-2023	
EAVE	MR S SARMA MR B D DAS MR. B NATH MR. P KHATANIAR MR. M ISLAM	28-11-2022 12-12-2022 16-12-2022 13-12-2022 20-12-2022	To To To To To	09-01-2023 06-01-2023 06-01-2023 08-02-2023 09-01-2023	
EAVE	MR S SARMA MR B D DAS MR. B NATH MR. P KHATANIAR MR. B BARMAN MR. B BARMAN	28-11-2022 12-12-2022 16-12-2022 13-12-2022 20-12-2022 02-01-2023	To To To To To To	09-01-2023 06-01-2023 06-01-2023 08-02-2023 09-01-2023 06-01-2023	
EAVE	MR S SARMA MR B D DAS MR. B NATH MR. P KHATANIAR MR. M ISLAM MR. B BARMAN MR. S K SAHARIAH	28-11-2022 12-12-2022 13-12-2022 20-12-2022 02-01-2023 21-12-2022	To To To To To To	09-01-2023 06-01-2023 06-01-2023 08-02-2023 09-01-2023 06-01-2023 10-01-2023	
	MR S SARMA MR B D DAS MR. B NATH MR. P KHATANIAR MR. M ISLAM MR. B BARMAN MR. B BARMAN MR. S K SAHARIAH MR. A KAKOTI	28-11-2022 12-12-2022 13-12-2022 20-12-2022 02-01-2023 21-12-2022 22-12-2022	To To To To To To To	09-01-2023 06-01-2023 06-01-2023 08-02-2023 09-01-2023 06-01-2023 10-01-2023 05-01-2023	